

EH-706500445



भारत सरकार/GOVERNMENT OF INDIA

कारपोरेट कार्य मंत्रालय/Ministry of Corporate Affairs

केंद्रीय पंजीकरण केंद्र/Central Registration Centre,

आई.आई.सी.ए बिल्डिंग, 5वा मंजिल /ICA Building, 5th Floor, प्लॉट स./Plot No: P-6, 7 & 8,

सेक्टर/Sector-5, आई.एम.टी मानेसर/IMT Manesar,

ज़िला गुडगाँव (हरियाणा)/Distt: Gurgaon (Haryana), पिन/Pin: 122050.

Phone No -0124-2290014/20

No. CRC/Admn/2017/ 366

Dated 20.02.2017

OFFICE ORDER

In terms of provisions Contained in Section 5(1) & 5 (2) of the RTI Act,2005 the following Officer/Official is hereby designated as CPIO and ACPIO in respect of Office of the Central Registration Centre (CRC), Manesar with immediate effect and until further orders

SL. No	Designation under RTI act 2005	Name & Designation of the Officer/Officials	Name & Address of the Office
01	CPIO	Shri Arvind Kumar Bunkar (Dy ROC)	Office of the Central Registration Centre (CRC), Manesar. ICA Building, 5 th Floor, P-6, 7 & 8, Sector-5, IMT Manesar. Distt: Gurgaon (Haryana). Pin: 122050. Phone No -0124-2290014/20
02	ACPIO	Shri Arvind Jingar (JTA)	- DO -



(Lakshmi Prasad Kolla)
Registrar of Companies,
Central Registration Centre (CRC)

To,

1. Shri Arvind Kumar Bunkar ,Dy ROC
2. Shri Arvind Jingar ,JTA

Copy To :-

1. Shri Gyaneshwar Kumar Singh, Joint Secretary to the Government of India, Ministry of Corporate Affairs, 5th Floor, "A" Wing, Shastri Bhawan Dr. Rajendra Prasad Road, New Delhi-110001 for Kind Information
2. Shri K.V.R. Murty, ~~Joint~~ Secretary to the Government of India, Ministry of Corporate Affairs, 5th Floor, "A" Wing, Shastri Bhawan Dr. Rajendra Prasad Road, New Delhi-110001 for Kind Information
3. e- Governance Cell with request to upload the office Order under the RTI column on the Website of Ministry.